

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-51/1997/11728/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta.

Dated Guwahati, the 07th December, 2023.

Sub:- **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter No. DJB/5210 dtd. 01.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.12.2023 and permission to avail Restricted holiday on 05.12.2023, alongwith station leave permission, from the evening of 01.12.2023 till the morning of 06.12.2023**, has been granted. The next seniormost Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

sdf
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-51/1997/11729/A dated 07/12/23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)